

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE
TRIBUNAL, ALLAHABAD**

REGIONAL BENCH : COURT NO.I

Excise Appeal No.1989 of 2008

(Arising out of Order-in-Appeal No.111 to 113-CE/GZB/2008 dated 29.05.2008 passed by Commissioner(Appeals), Customs, Central Excise & Service Tax, Meerut-I.)

M/s.Paharpur Plastics

(Plot No.10, Site-IV, Industrial Area,
Sahibabad-201010, Ghaziabad,
Uttar Pradesh)

...Appellant

VERSUS

Commissioner of Central Excise, Meerut-I

.....Respondent

(Room No.232, CGO Complex-I, Kamla Nehru Nagar,
Ghaziabad-201002.)

APPEARANCE

Ms.Shaivya Agrawal (Proxy Counsel) for the Appellant (s)
Shri S.K.Singh (Authorized Representative) for the Respondent

**CORAM: HON'BLE MRS. ARCHANA WADHWA, MEMBER(JUDICIAL)
HON'BLE SHRI ANIL G. SHAKKARWAR, MEMBER(TECHNICAL)**

DATE OF HEARING : 31 July 2019
DATE OF DECISION : 31 July 2019

The appeal is dismissed. For order, see order of date in Excise Appeal No.1988 of 2008.

SD/
(ARCHANA WADHWA)
MEMBER (JUDICIAL)

SD/
(ANIL G. SHAKKARWAR)
MEMBER(TECHNICAL)